

High Court of Jammu and Kashmir at Srinagar

To,

The Principal Distt. & Sessions Judge,

No: 14393-414/AC

Dated: 2/7/16

Sub:- Details of capital and Revenue Expenditure incurred by State Government /UT Administration on High Court and Subordinate Court and Amount of Court Fee/Fine collected in the year 2015-16.

Sir,

Kindly refer to this office letter No. 10886-910/AC dated 1-6-2016 on the subject cited above. The information as sought by this Registry is still awaited . The Law department is pressing hard for the same . Please look into the matter personally and furnish the requisite information at the earliest for onward transmission to the Administrative department.

Treat the matter as most urgent.

file a/c for up- loading on the website. J. Prasad

Yours faithfully,
J. Prasad
Deputy Registrar (Accts) 2/7